financial support would be upto Rs.70 crore. Four such Mega Handloom Clusters have been sanctioned so far at Varanasi (Uttar Pradesh), Sivasagar (Assam), Virudhunagar (Tamil Nadu) and Murshidabad (West Bengal).

(c) The Government of India has released Rs 210.06 lakh during 2010-11 and Rs 12 lakh during the current year to Andhra Pradesh for providing training to handloom weavers in the field of weaving, dying, designing and managerial skill.

(d) The schemes mentioned at (a and b) are ongoing schemes for the development of handloom sector. With the objective to reduce seasonal unemployment and create infrastructural facilities to improve the productivity and efficiency of the handloom weavers; under Integrated Handlooms Development Scheme, 53 cluster projects and 352 Group Approach Projects have been taken up in Andhra Pradesh and Central Share of Rs 21.86 crore has been released so far during 11th Plan. In addition, 2 clusters at Chirala and Madhavaram covering 5000 looms, with project cost of Rs. 2 crore each, have been sanctioned in Andhra Pradesh under Integrated handloom Cluster Development Scheme. Further, 280 marketing events under Marketing and Export promotion Scheme have been sanctioned so far to Andhra Pradesh during Eleventh plan.

Constitution of States Reorganisation Commission

*488. SHRI JAI PRAKASH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposes to constitute States Reorganisation Commission in the context of the demand for separate States in different provinces;

- (b) if so, by when such a Commission is likely to be constituted; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (c) No such proposal is under consideration with the Government of India.

Misuse of SSF

*489. SHRI KALRAJ MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Secret Service Fund (SSF) maintained by various police organisations is being misused;

- (b) whether SSF is subject to usual audit and security process; and
- (c) the action taken/being taken by Government to stop the misuse of SSF?

†Original notice of the question was received in Hindi.